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F. No. 15-03/CESTAT/CPIO/ND-RP/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-03/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

Please refer to RTI application of Shri/Smt. Akhil Mishra, (No.DOREV/R/E/20/000035/1 and DOREV/R/E20/000035/2 dated 03.01.2020) **received from U.S. AD-1C** in this office on 21.01.2020, under RTI Act 2005, the information received from **Asst. Registrar (Admin.)** containing 01 page is enclosed herewith for your reference please.

Therefore, you are requested to please acknowledge the receipt and deposit Rs NIL to this Tribunal by cash or DD in favour of Accounts Officer, CESTAT, New Delhi.

Note:

1. RTI application's replies which are related to outer benches may be gathered from there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.
2. If aggrieved, you may file an appeal under section 19 of RTI Act within thirty days before Hon'ble First Appellate Authority, CESTAT New Delhi.

ISSUED ON
28/01/20
SIGN. DESPATCH SECTION
CUSTOMS, EXCISE & SERVICE
APPELLATE TRIBUNAL
NEW DELHI-110066

[Signature]
CPIO
CESTAT, New Delhi
Date: 27.01.2020

To

Sh. Akhil Mishra,
554 GA/199 Damodar Nagar,
VIP Road Alambagh, Lucknow, Pin-226005.

Copy to:

Sh.S,Bhowmick,
U.S./CPIO to the Govt. of India, Ad.1C.,
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.

[Signature]

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F. No. 33/RTI/Misc./CESTAT-ND/Admn.2016 - Vol II
सीमाशुल्क उत्पाद शुल्क एवं सेवा कर अपीलीय अधिकरण, पश्चिमी खण्ड - २, रामकृष्णपुरम, नई दिल्ली 66
CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No. 2, R.K. Puram, New Delhi - 110 066

Dated: 24.01.2020
I.D. No. 15-03/2020

ADMINISTRATION SECTION

Sub: Information sought under Right to Information Act, 2005

With reference to the RTI application Ref. (F. No. DOREV/R/E/20/000035/1 and DOREV/R/E/E20/000035/2 dated 3.01.2020) received by transfer from Under Secretary Ad.1C letter dated 3.01.2020 in CPIO I.D. No. 15-02/2020 (CESTAT), the information sought by the applicant under RTI Act 2005.

In this regard, the point-wise replies are as under:-

Point1- Category/State-wise vacancy details of MTS, which have been nominated to SSC MTS 2019

Bench Name	UR	SC	ST	OBC	EWS	Total
Delhi (HQ)	--	--	1	1	--	2
Maharashtra	1	--	1	1	4	7
Tamil Nadu	1	--	1	1	2	5
West Bengal	1	--	--	1	--	2
Bangalore	1	--	--	--	1	2
Telangana	1	--	--	--	1	2
Chandigarh	1	--	--	--	1	2
Uttar Pradesh	--	--	1	1- OH/PH	1	3
Gujarat	1- OH/PH	--	--	--	--	1
Total	7	--	4	5	10	26

Point 2 - Nomination for the post of UDC in CESTAT is to yet be made for SSC CGLE 2019.


27-1-20
(Assistant Registrar)
CESTAT New Delhi

To

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CPIO/Accounts Officer, CESTAT, New Delhi

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F. No. 15-03/CESTAT/CPIO-ND/2020
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110 066

CPIO ID No. 15-03/2020

Subject: Information sought under RTI Act, 2005.

Sir/Madam,

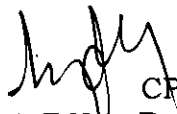
Please refer to RTI application of Shri/Smt. Akhil Mishra, (No.DOREV/R/E/20/000035/1 and DOREV/R/E20/000035/2 dated 03.01.2020) **received from U.S. Ad-1C M/o Finance D/o Revenue** in this office on 21.01.2020, under RTI Act 2005 (copy enclosed) wherein certain information is sought as mentioned therein is related to your section.

Therefore, in terms of the provisions of Section 6(3) & 5(4) read with Section 5(5) of RTI Act 2005 the RTI application CPIO ID No. **15-03/2020 (CESTAT)** is forwarded herewith to you as **CPIO** under section 5(4), with request to provide the correct and Para wise information/inspection on or before 05.02.2020 directly to the applicant as permissible under the RTI Act & DOP & T. O.Ms within the stipulated time, failing which, as CPIO under section 5(4), you will be responsible for delay/denial and penalty if any, under section 20 of RTI Act. Further requested to follow OM No.12/31/2013-IR dated; 12.02.2013 circulated on 23.05.2013 and O.M. No. 1/18/2011-IR dated 16.09.2011.

Note:-

- 1. If the information is not available with your section and you, if have knowledge, please reply from where it may be retrieved, without delay within 05 days.**
- 2. RTI application's replies which are related to outer benches may be gathered form there by filing RTI applications there directly, for facilitation, CPIOs are nominated at all outer benches separately.**
- 3. Provide the requisite information, directly to the applicant or to the RTI section, if not claiming any exemption, subject to the provisions of the Act and the rules made there under, under intimation to the undersigned.**

Encl: As above.


CPIO
CESTAT New Delhi
Date: 21.01.2020


For Compliance to:

1. Asstt. Registrar (Admn.Section)

Copy to: (For Information)

1. Sh. Akhil Mishra,
554 GA/199 Damodar Nagar
VIP Road Alambagh, Lucknow, Pin-226005
2. Sh.S,Bhowmick,
U.S./CPIO to the Govt. of India, Ad.1C.,
M/o Finance, D/o Revenue,
North Block, New Delhi-110004.




21-01-2020

ISSUED ON
M 21/1/20
BPN. (DESPATCH SECTION)
CUSTOMS, EXCISE & SERVICE TAX
APPELLATE TRIBUNAL
NEW DELHI-110006

Recd
21/01/20

3

RTI MATTER

F. No. R.12011/1/2020-AD.1C(CESTAT)
Government of India
Ministry of Finance
Department of Revenue

North Block, New Delhi
Dated : 15th January, 2020

To

The CPIO
CESTAT, West Block No.2
R.K Puram, New Delhi-66

Subject: - Transfer of RTI application u/s 6(3) of the RTI Act-reg.

Sir,

I am to refer to RTI applications No. DOREV/R/E/20/000035/1 and DOREV/R/E/20/000035/2 dated 03/01/2020 filed by Sh. Akhil Mishra. The same are transferred under section 6(3) of the RTI Act for providing the requisite information directly to the applicant in terms of the provision of the RTI Act-2005, under intimation to this office.

Encl. : As above

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by
21/01/2020

Your Faithfully

(S. Bhowmick)

Under Secretary to the Government of India/CPIO
Tele:23095359

04/CESTAT
13/01/2020

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RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

Registration Number (पंजीकरण संख्या) : DORI/V/R/1/20/00035/1
Date of Receipt (प्राप्ति की तारीख) : 03/01/2020

Type of Receipt (रसीद का प्रकार) : Online Receipt
Language of Request (अनुरोध की भाषा) : English

Name (नाम) : AKHIL MISHRA
Gender (लिंग) : Male

Address (पता) : 554 Ga / 199 DAMODAR NAGAR VIP ROAD ALAMBAGH ,
Lucknow, Pin:226005

State (राज्य) : Uttar Pradesh
Country (देश) : India

Phone Number (फोन नंबर) : +91-8562984015
Mobile Number (मोबाईल नंबर) : +91-8562984015

Email-ID (ईमेल-आईडी) : akhilmishra241995@gmail.com

Status (स्थिति) (Rural/Urban) : Urban
Education Status : Graduate

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No
Citizenship Status (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 0 (Received by Department of Revenue) (original recipient)
Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) : No(Normal)
Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(AD.IC)

Information Sought (जानकारी मांगी):
Respected Sir,
(1). Categorywise and statewise Vaccancy table of MTS to be filled through SSC MTS - 2019 of all Units of Dept of Revenue.
(2). Categorywise and statewise Vaccancy table of Tax Assistant,ITI,UDC (CBDT&CBIC) to be filled through SSC CGLE - 2019 of all Units of Dept of Revenue.

Original RTI Text (मूल आरटीआई पाठ):
Respected Sir,
(1). Categorywise and statewise Vaccancy table of MTS to be filled through SSC MTS - 2019 of all Units of Dept of Revenue.
(2). Categorywise and statewise Vaccancy table of Tax Assistant,ITI,UDC (CBDT&CBIC) to be filled through SSC CGLE - 2019 of all Units of Dept of Revenue.

12/1

30 (AD-IC)

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ATR call

13/1/20

RTI REQUEST DETAILS (आरटीआई अनुरोध विवरण)

①

Registration Number DOREV/R/E/20/00035/2
(पंजीकरण संख्या) :Date of Receipt 03/01/2020
(प्राप्ति की तारीख) :

Type of Receipt (रसीद का प्रकार) : Online Receipt

Language of Request (अनुरोध की भाषा) : English

Name (नाम) : AKHIL MISHRA

Gender (लिंग) : Male

Address (पता) : 554 Ga / 199 DAMODAR NAGAR VIP ROAD ALAMBAGH,
Lucknow, Pin:226005

State (राज्य) : Uttar Pradesh

Country (देश) : India

Phone Number (फोन नंबर) : +91-8562984015

Mobile Number (मोबाईल नंबर) : +91-8562984015

Email-ID (ईमेल-आईडी) : akhilmishra241995@gmail.com

Status (स्थिति) Urban
(Rural/Urban) :

Education Status : Graduate

Is Requester Below Poverty Line ? (क्या आवेदक गरीबी रेखा से नीचे का है?) : No

Citizenship Status (नागरिकता) : Indian

Amount Paid (राशि का भुगतान) : 0 (Received by Department of Revenue (original receipt))

Mode of Payment (भुगतान का प्रकार) : Payment Gateway

Does it concern the life or Liberty of a Person? (क्या यह किसी व्यक्ति के जीवन अथवा स्वतंत्रता से संबंधित है?) : No(Normal)

Request Pertains to (अनुरोध निम्नलिखित संबंधित है) : S.Bhomick US(CAT)

Information Sought (जानकारी मांगी): Respected Sir,
(1). Categorywise and statewide Vaccancy table of MTS to be filled through SSC MTS - 2019 of all Units of Dept of Revenue.
(2). Categorywise and statewide Vaccancy table of Tax Assistant, I.TL,UDC (CBDT&CBIC) to be filled through SSC CGLJE - 2019 of all Units of Dept of Revenue.Original RTI Text (मूल आरटीआई पाठ): Respected Sir,
(1). Categorywise and statewide Vaccancy table of MTS to be filled through SSC MTS - 2019 of all Units of Dept of Revenue.
(2). Categorywise and statewide Vaccancy table of Tax Assistant, I.TL,UDC (CBDT&CBIC) to be filled through SSC CGLJE - 2019 of all Units of Dept of Revenue.

13/1

CESTAT
C.A. OJH
FAR. OJH